

(b) to (d). Do not arise.

#### Balimela Inter-State Project

4694. SHRI M. RAGHUMA REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) how was the sharing of water and sharing of cost envisaged in the Original Inter-State Agreement between Andhra Pradesh and Orissa for construction of Balimela Dam joint project ;

(b) whether Government of Andhra Pradesh agreed to share expenditure of this project much in excess of what is provided in this agreement ;

(c) the actual drawals of water by Andhra Pradesh and Orissa from the Balimela reservoir during the last three water years ;

(d) whether Orissa has drawn excess water every year in spite of protests from Andhra Pradesh and directives of the Standing Committee headed by a Member of Central Electricity Authority ; and

(e) if so, what steps Union Government propose to take to see that States where such joint projects are located do not jeopardise interests of either of the partner States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) According to the Original Agreement, the water flowing into Balimela reservoir and the cost of common works of Balimela Dam are to be shared equally by the Government of Orissa and Andhra Pradesh, provided however that the share of Andhra Pradesh shall not exceed Rs. 12.0 crores.

(b) Yes, Sir.

(c) Actual drawals (IMC ft )

Year	Orissa	Andhra Pradesh
1982-83	58.433	57 888
1983-84	81.645	65 137
1984-85	60.626	56.772

(d) and (e). Yes, Sir. There has been a marginal excess of drawals by Orissa except in 1983-84. During 1983-84, the excess drawal was due to failure of the thermal plants in Orissa.

Operation of joint projects like Balimela Dam is guided by the agreement between the partner States in this regard. Generally and excess drawal by a State is to be done with the consent of the other State and the matter relating to overdrawal is discussed directly between the two States.

#### Railway Hotel, Puri

4695. SHRI SRIHARI RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether he is aware that the Railway Hotel at Puri has been consistently in red ; and

(b) if so, whether he is contemplating any steps so as to make the hotel a viable unit ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The Railway Hotel at Puri has been consistently making profits.

(b) Does not arise.

#### Movement of essential commodities

4696. SHRI SRIHARI RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in the Times of India dated 10 June, 1985 captioned "Railway priority for coal movement" ;

(b) whether, as reported in the news, the movement of coal adversely affects the movement of other essential articles like fertilizers, food-grains, cement and salt and if so, the reasons for shortage of wagons ;